GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.147 TO BE ANSWERED ON 11.12.2018

SMART PRE-PAID METERS

147. SHRI DEREK O'BRIEN:

Will the Minister of **POWER** be pleased to state:

(a) the deadline for converting all electric meters to smart pre-paid electric meters, the details thereof; and

(b) the total funds sanctioned for procuring smart pre-paid electric meters?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): Installation of meters for every consumer is the responsibility of the State Distribution Utilities. Ministry of Power have issued an advisory to all DISCOMs in August, 2018 to draw up a road map for switching over to Smart meters in prepaid mode/simple prepaid meters over a period of next three years.

(b): Under Integrated Power Development Scheme (IPDS), Government of India have sanctioned an amount of Rs.834 crore for installation of 41,51,453 Smart Meters to 12 well performing Ujwal Discom Assurance Yojana (UDAY) States. Further, under National Smart Grid Mission (NSGM) an outlay of Rs.990 crore has been made for Smart Grid implementation, which has provision for installation of smart meters which can be used in pre-paid mode also.
